

Government of Uttar Pradesh
Shram Anubhag – 1

Notification number: 361/36-1-23 (F)-87
Lucknow, Dated: 17 February, 1990

Notification
Miscellaneous

In exercise of the powers under Section 6 of The Equal Remuneration Act, 1976 (Act number 25 of 1976) and in accordance with the Government notification number CM 55/36-1-2013-156 (ST) 1976 dated 10 April, 1976 the Governor is pleased to constitute a advisory committee and nominate the following members in the said committee:

ex-officio members-

1. Labour Commissioner, Uttar Pradesh
2. Director, Social Welfare, Uttar Pradesh
3. Director, Training and Employment, Uttar Pradesh
4. Director, Women and Child Welfare, Uttar Pradesh
5. Director, Factories, Uttar Pradesh

nominated members-

1. Smt. Lalita devi w/o Sri Rajaram rajbhar, Vill. and post, district Sultanpur.
2. Smt. Leela Yadav w/o late Dr. D.N. Yadav, address- house no 283, sewa sadan, Yadav chauraha, Jalalpur. Permanent address- plot no-4, Shivaji nagar colony, mahmoorganj, Varanasi.
3. Smt. Ramayan devi Bind, Vill.-madahvpur, post lohara khas, gopiganj, district Bhadohi.
4. Smt. Anita Srivastava, address- 549/113KA, Bada barha, Alambagh, Lucknow
5. Sri Deepak Mishra s/o Sri Chintamani Mishra, Address- mohalla fatehpur pakadi, Shahjahanpur, District -Ambedkar Nagar
6. Sri Nasebul Hassan s/o Late Syed Imdad Hasan, Vill- sihi, post-rautmal, police station- jahanaganj, District- Azamgarh.
7. Sri Girdhari lal lodhi, address- 570/75 KHA, kasimpur, pakri khera, near sector-H, LDA colony, Kanpur road, lucknow.
8. Sri Mahesh Singh Nayak, vill.- nagla bheem, post- isampur, block- saurikh, district- kannauj.
9. Sri Yashwant Yadav, address- vill. saidanpur, post- muradganj, district- Jaunpur
10. Sri Mohd. Ishahq, address- vill. and post- ujhari, district- Amroha.

The tenure of this committee will be of two years from the date of issue of this notification.

By order,

Shailesh Krishna
Principal Secretary.